

অসম ৰাজপত্ৰ



# THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

NOTIFICATION

The 22nd April, 2008

**No. LGL. 55/2003/22** - The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. XIII OF 2008

(Received the assent of Governor on 13th April '08)

**THE ASSAM DEPUTY SPEAKER'S SALARIES AND  
ALLOWANCES (AMENDMENT) ACT, 2008.**

AN

ACT

further to amend the Assam Deputy Speaker's Salaries and Allowances Act, 1958.

Preamble

Whereas it is expedient further to amend the Assam Deputy Speaker's Salaries and Allowances Act, 1958, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

Assam Act  
XVI of  
1958

It is hereby enacted in the Fifty-ninth Year of the Republic of India, as follows :-

Short title and commencement

- 1.(1) This Act may be called the Assam Deputy Speaker's Salaries and Allowances (Amendment) Act, 2008.
- (2) It shall come into force at once.

Amendment of section 2

2. In the principal Act, for section 2, the following shall be substituted, namely :-

"2. Salary and Allowances of the Deputy Speaker,-

There shall be paid to the Deputy Speaker of the Assam Legislative Assembly, -

(i) a Salary of fourteen thousand rupees per mensem;

(ii) a Sumptuary Allowance of four thousand five hundred rupees per mensem.

(iii) a Daily Allowance of five hundred rupees while on official tour and its halt within the State of Assam:

Provided that the Deputy Speaker of the Assam Legislative Assembly shall be entitled to draw one thousand rupees whenever the Deputy Speaker performs the official duties outside the State of Assam and its halt;

(iv) Sitting Allowance of five hundred rupees per day for the entire period of the Assembly Session computing two days before the commencement and two days after the termination of such Session.

(v) a Parliamentary Assistant allowance of rupees two thousand per mensem ;

(vi) two hundred litres of petrol for head quarter use per mensem ; and

(vii) a Mileage Allowance of eight rupees per kilometre for the use of his official car on official duty.”

**MOHD. A. HAQUE,**  
Secretary to the Government of Assam,  
Legislative Department..